

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 933/2015

PRAVEEN YADAV & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ORIGINAL RECORD FROM HC AND TC RECEIVED)

Date : 03-09-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. Daya Krishan Sharma, AOR
Ms. Shubhangi Nasa, Adv.
Mr. Rohit Vats, Adv.
Mr. Naman Gupta, Adv.
Mr. Gaurav, Adv.

For Respondent(s) :

Ms. Preeti Goel, Adv.
Dr. Vijendra Singh, AOR
Mr. Manish Kumar, Adv.

Mr. Divyanshu Goyal, AOR
Mr. Satyam Gyan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1) Interlocutory Application No.28204 of 2025 seeking discharge of Advocate on Record for respondent No.3 is allowed.
- 2) As no one is appearing for respondent No.3, we issue notice to respondent No.3, returnable in four weeks.
- 3) List along with service report.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR